

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:45

ANSWERED ON:01.03.2005

AUTONOMY STATUS TO J & K

Appadurai Shri M.;Kalmadi Shri Suresh;Solanki Shri Bhupendrasinh Prabhatsinh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to review the issue of autonomy of Jammu and Kashmir;
- (b) if so, whether any steps has been taken by the Government in this regard;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL)

(a) to (d): The Jammu & Kashmir Assembly has passed a resolution on 26-06-2000, demanding that the Union/State Government take steps for the implementation of the recommendations of State Autonomy Committee (SAC). The Union Government decided not to accept the resolution passed by the J&K Assembly.

During the recent visit of Union Home Minister to Jammu & Kashmir, it was suggested that the Union Government should consider the resolution by the State Legislature relating to greater autonomy.